

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/424/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 22nd January, 2021.

Sub:- **Station leave.**

Ref:- No.DJB/166 (E) dated 22.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 22.01.2021 till the morning of 25.01.2021. The Addl. District and Sessions Judge, Barpeta and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/425/A, dated 22.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

sd/-